

F.No. 01(04)/Tour/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated : 17.10.2018

ORDER NO. 82 OF 2018 (TOUR)

In continuation to tour order no. 81 of 2018 dtd. 15.10.2018, Hon'ble President is pleased to extend the tour of Hon'ble Ms. Rachna Gupta, Member (J) from CESTAT Delhi to CESTAT Allahabad by two days from 01.11.2018 to 02.11.2018.

The officer is entitled for TA/ DA, as per rules.

By Order



(Bineesh Kumar K.S)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, Delhi
2. SPS to Hon'ble Members, CESTAT, Allahabad
3. SPS to Hon'ble Ms. Rachna Gupta, Member (J), CESTAT, Delhi
4. Asstt. Registrar, CESTAT, Allahabad-(with direction to list appeals represented by Lakshmi Kumaran, Sridharan & Associates and other DB matters including E/450-453/2009 on top of the list on 30.10.2018)
5. Accounts Section, CESTAT, New Delhi
6. Caretaking Section / Website
7. Guard file/Office copy

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ORDER NO. 83 OF 2018 (TOUR)

Hon'ble President is pleased to order the following tour program to the extent given below:

Hon'ble Ms. Archana Wadhwa, Member (Judicial) will be on tour from CESTAT Allahabad to CESTAT Delhi from 29.10.2018 to 02.11.2018 without TA/ DA.

By Order



(Bineesh Kumar K.S)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, Delhi
2. SPS to Hon'ble Members, CESTAT, Allahabad
3. SPS to Hon'ble Ms. Archana Wadhwa, Member (Judicial), CESTAT, Allahabad
4. Asstt. Registrar, CESTAT, Allahabad
5. Accounts Section, CESTAT, New Delhi
6. Caretaking Section / Website
7. Guard file/Office copy